

**IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLATE JURISDICTION**

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 4361 OF 2014

Jitender Kumar Shukla ...Petitioner(s)
VERSUS
State of Uttar Pradesh & Ors. ... Respondent(s)

AND

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 9851 OF 2014

State of U.P. ...Petitioner(s)
VERSUS
Chhanga & Anr. ... Respondent(s)

REVISED OFFICE REPORT

SLP (CRL.) NO. 4361 OF 2014:-

The matter above mentioned was listed before the Hon'ble Court on 9th May, 2014 when the Court was pleased to pass the following order:

"Permission to file Special Leave Petition is granted.

Application seeking exemption from filing official translation of Annexures P6 and P7 is allowed.

Issue notice. Mr. Syed Mehdi Imam learned counsel present on caveat accepts and waives formal notice on behalf of respondent No. 2.

Let notice be issued to other respondents."

Accordingly, Show Cause Notice was issued to all the three Respondents by registered post A.D. on 24.09.2014.

It is submitted that Ms. Garima Prasad, Advocate has on 6th February, 2015 filed Vakalatnama/Appearance and has on 11.04.2017 filed Counter Affidavit on behalf of Respondent No.2, copy of the same is placed with SLP paperbooks for kind perusal of the Hon'ble Court.

It is further submitted that Mr. E.C. Agrawala, Advocate has on 6th February, 2015 filed Vakalatnama/Appearance on behalf of Respondent No.3 but has not filed counter affidavit, so far.

The matter above mentioned was listed before the Court of Registrar from time to time and lastly it was listed before the Hon'ble Judge-in Chambers on 12.07.2016 when the following order was passed:-

"Learned counsel for the petitioner is granted two weeks's time to file spare copy of special leave petition for effecting service of notice in respect of respondent no.1."

It is submitted that pursuant to the order quoted above, the Counsel for the petitioner has filed spare copy and fresh show cause notice was issued to Respondent no. 1 and thereafter on 2.09.2016 Mr. Yoginder Handoo, Advocate has filed Vakalatnama/Memo of Appearance on behalf of Respondent No.1/State and on 10.03.2017 filed counter affidavit on its behalf, copy of the same is placed with SLP paperbooks for kind perusal of the Hon'ble Court. Service of Show Cause Notice is complete on all the three Respondents.

PETITION FOR SPECIAL LEAVE TO APPEAL(CRL.) NO. 9851 OF 2014

State of U.P.		...Petitioner(s)
	VERSUS	
Chhanga & Anr.		... Respondent(s)

The matter above mentioned was listed before the Hon'ble Court on 05.12.2014 when the Court was pleased to pass the following order:-

**"Delay condoned. Issue notice.
Tag with SLP (Crl.) NO. 4361/2014."**

Accordingly, Show Cause Notice was issued to both the respondents by registered post A.D. on 01.12.2015.

It is submitted that neither A.D. card nor unserved cover containing the notice issued to both the Respondents have been received back.

However, it is submitted that Respondent No. 1 (who is respondent no. 2 in connected main matter i.e. SLP (Crl.) No. 4361 of 2014 is represented through Ms. Garima Prasad, Advocate in main matter and Respondent No.2 (who is respondent no. 3 in connected main matter, i.e. SLP (Crl.) No. 4361 of 2014 is represented through Mr. E.C. Agarwala, Advocate in main matter.

The matter was listed before the Court of Registrar from time to time to complete the service and lastly on 29.03.2016 along with

contd..3/-

connected main matter i.e. SLP (Crl.) No. 4361 of 2016, when the following order was passed in SLP (Crl.) No. 9851 of 2014:-

"The Office report indicates that service is deemed as complete on the respondents, but no one has entered appearance on their behalf. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules."

The matters above mentioned are listed before the Hon'ble Court with this office report.

DATED this the 11th April, 2017.

ASSISTANT REGISTRAR

COPY TO:

1. Dr. Kailash Chand, Advocate
Library-2, Supreme Court of India, N.D.
2. Ms. Garima Prashad, Advocate
48, Lawyer's Chambers, S.C.I., N.D.
3. Mr. E.C. Agrawala, Advocate
48, Lawyer's Chambers, S.C.I. N.D.
4. Mr. Yoginder Handoo, Advocate

C4/dk

ASSISTANT REGISTRAR